

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

1/b

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

4.7.2011 OA No. 171/2011

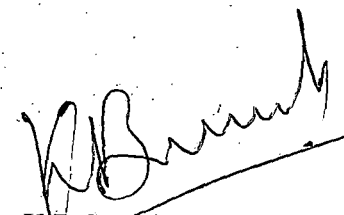
In this Application it appears that the applicant has moved an affidavit stating that at present he is not interested to proceed with the matter.

Mr. Salil Trivedi, Advocate, has filed Vakalatnamā in the matter.

In view of the request made by the applicant, he is permitted to withdraw this Original Application and the same is therefore, dismissed as withdrawn.

OA stands disposed of accordingly.


(Sudhir Kumar)AM


(Dr. K. B. Suresh)JM

[Faint handwritten text]

Redmond
Herd
6/7/14

RLC
SUMMER
6/2/11